Annexure – 7
Name of the corporate debtor: ACCENT PACKAGING PVT LIMITED; Date of commencement of Liquidation: 04-01-2024; List of creditors as on: 09-10-2024
List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of claimant		Details of claim		Details of claim admitted				Amount of	Amount of any	Amount of	Amount of	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if Applicable	contingent claim	mutual dues, that may be set- off	claim under verificatio n	claim not admitted	
1	Employee's Provident Fund Organisation	Employees' Provident Fund Organisation	25-01-2022	2005	2005	Operational	No	0	0	0	0	0	Admitted pursuant to the proviso of regulation 30 of IBBI (Liquidation Process) Regulations, 2016 and as per the records received from the erstwhile resolution professional and email confirmation by the concened authority.
2	The Assistant Commissioner, Div. VII, CGST & CE, Vapi	CGST & CE (Central Government)	18-02-2022	18502063	1	Operational	No	0	18502062	0	0	0	Admitted pursuant to the proviso of regulation 30 of IBBI (Liquidation Process) Regulations, 2016 and as per the records received from the erstwhile resolution professional and email confirmation by the concened authority. Admitted at a notional value of Rs. 1 in view of the order dated 29-06-2022 of the Hon'ble NCLT in IA419(AHM)2022.
	To	otal	18504068	2006			0	18502062	0	0	0		